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Title: Regarding the sanction of fund for the protection, renovation and construction of heritage sites in District of Bargarh, Jharsuguda and Sambalpur.

SHRI SURESH PUJARI (BARGARH): Sir, almost 30 years before 1857's First War of Independence, a unique saga of supreme courage and sacrifice manifested in the present districts of Bargarh, Jharsuguda and Sambalpur, which are parts of my constituency, and also in other areas of Odisha where so many members of one family dedicated their lives for the cause of the nation. Surendra Sai, his uncle Balaram Sai and brothers Udanta Sai and Medini Sai died in jail.

Another brother, Ujwal Sai was hanged and Chabila Sai was killed in the War. Both Dhrub Sai and son Mitrabhanu Sai though released after 12 years of imprisonment were debarred from entering the town.

Madho Singh and his son Kunjal Singh of Village Ghess in the District of Bargarh were hanged. The history is very long.

My submission is that the hon. Minister of Culture and Tourism should take up this cause and give direction to re-write history and sanction funds for protection, renovation and construction of many such heritage centres in the District of Bargarh, Jharsuguda and Sambalpur.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, I associate myself with the matter raised by Shri Pujari.

